

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 742 of 2003

Jabalpur, this the 29th day of October, 2003.

Hon'ble Mr. M.P. Singh, Vice Chairman(Administrative)
Hon'ble Mr. G. Shanthappa, Judicial Member

M.P. Verma, aged about 55
years, S/o Chandrabhan Verma,
Occupation Postal Assistant
Lahar Sub Office,
District : Bhind (M.P.)

BY APPLICANT

(By Advocate - Shri R.M. Bajpai)

VERSUS

1. Union of India,
Through : Secretary,
Department of Post & Telegraph,
North Block,
New Delhi.
2. Director,
Postal Services,
Indore Region,
Indore (M.P.)
3. Suptdt. of Post Offices,
Chambal Division
Morena (M.P.).

RESPONDENTS

ORDER(ORAL)

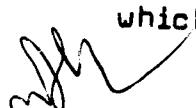
By M.P. Singh, Vice Chairman(Administrative)-

By this application the applicant has sought the following reliefs :-

"(ii) to issue a writ in the nature of certiorari,
quashing the impugned-Order No. S.Pari/Kon/
Review dt. 28.7.2003 (Annexure-A/2) passed
by Res. No. 3;

(iii) ...direct the respondents to permit the applicant
to remain in service till he attains the age of
60 years like any other Postal Assistant;"

2. Brief facts of this case are that the applicant was working as Postal Assistant at Lahar. The applicant has been retired under clause J(II) of Rule 56 of the Fundamental Rules by the Supdt. of Post Offices, Chambal Division, Morena vide order dated 28.7.03. The applicant has filed an appeal to the Director Postal Services, Indore Region on 4.8.2003 which has not been decided by the Director Postal Services.



: 2 :

since a period of 6 months has not elapsed after filing his appeal to the appellate authority, by the applicant in this Tribunal, this OA appears to be premature.

3. In the circumstances, we deem it appropriate to dispose of this OA at the admission stage itself even without issuing a notice to the respondents, by directing them to decide the appeal submitted by the applicant on 4th August, 2003 by a speaking and detailed order within a period of 3 months from the date of receipt of a copy of this order. The OA is disposed of at the admission stage itself in the aforesaid terms.


(G. Shanthappa)

Judicial Member


(M.P. Singh)
Vice Chairman(A)

SKM

पृष्ठांकन सं. ओ/व्या..... जवलपुर, दि.....

परिविवाहि वार्ता दिवाली

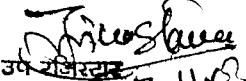
(1) रामेश्वर बाबू बाबू बाबू, जवलपुर

(2) रामेश्वर बाबू बाबू बाबू, जवलपुर

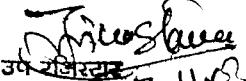
(3) रामेश्वर बाबू बाबू बाबू, जवलपुर

(4) रामेश्वर बाबू बाबू बाबू, जवलपुर

सूचना द्वारा दिवाली कारबाही द्वारा


R.M. Bajpai, Adv.


7/11/03


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